

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1945
TO BE ANSWERED ON THE 3RD MARCH, 2020

USE OF POOR QUALITY INSECTICIDES AND PESTICIDES

1945. SHRIMATI QUEEN OJA:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of cases of detection of poor quality insecticides and pesticides in the country during the last three years along with the details of such cases, State-wise;
- (b) whether poisonous pesticides are available despite the monitoring mechanism of the Government; and
- (c) if so, the steps taken/being taken to check it?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As reported by the State Governments, during last 03 years, 2017-18 to 2019-20 (till January 2020); 1,91,365 pesticide samples have been analyzed and 2584 prosecutions have been launched in cases where samples were found to be of poor quality. State wise details are as Annexure-I.

(b) & (c): As per the Insecticides Act, 1968, the monitoring of quality of pesticides is a shared responsibility between the Central and State Governments. Central Government and State Governments have notified 191 and 10946 Insecticides Inspectors respectively to check the quality of pesticides. Action is initiated under the provisions of the Insecticides Act, 1968 against those samples which are found to be of poor quality.

Annexure-I

**DETAILS OF PESTICIDE SAMPLES ANALYSED AND PROSECUTION LAUNCHED
IN STAE DURING LAST THREE YEARS**

S.No.	Sate/UT	2017-18 No. of samples		2018-19 No. of samples		2019-20 No. of samples (as on January 2020)	
		Analyzed	Prosecution Launched	Analyzed	Prosecution Launched	Analyzed	Prosecution Launched
1.	Andhra Pradesh	5094	62	5120	101	4401	73
2.	Arunachal Pradesh	NR		-		11	0
3.	Assam	31		76		NR	
4.	Bihar	817	NR	639	NR	115	05
5.	Chhattisgarh	604	NR	599	-	481	11
6.	Delhi	76		39		NR	
7.	Goa	04		05			
8.	Gujarat	2905	59	4011	138	3485	59
9.	Haryana	1506	26	1540	58	1892	45
10.	Himachal Pradesh	423	-	427		238	0
11.	Jammu Kashmir	1121	45	1110	20	1239	29
12.	Jharkhand	136	1	90	-		
13.	Karnataka	3857	NR	3562	1	4281	03
14.	Kerala	1523	06	1552	06	1060	0
15.	Lakshadweep						
16.	Madhya Pradesh	791		680	2	1261	04
17.	Maharashtra	7600	243	7938	261	5214	61
18.	Manipur	NR				NR	
19.	Meghalaya	NR				NR	
20.	Mizoram	NR		20	0	0	0
21.	Orissa	507	01	560	01	490	01
22.	Pondicherry	87	NR	62	NR	189	0
23.	Punjab	3821	69	3925	24	3350	02
24.	Rajasthan	2969	19	2800	7	2215	0
25.	Sikkim	NR		-			
26.	Tamil Nadu	21759	30	21638	30	15757	0
27.	Telangana	3700	NR	3678	23	3163	0
28.	Tripura	55	NR	22		79	0
29.	Uttarakhand	326	20	428	07	221	0
30.	Uttar Pradesh	6735	381	6458	475	5138	165
31.	West Bengal	1045	NR	1099	08	833	0
32.	CIIS	289	02	179	-	214	-
	Total	67781	964	68257	1162	55327	458

NR= Not Reported by States
